

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

08/04/2019

O.A./260/5/2017

MA 838/16 FOR JOINT PETITION

L MISHRA & OTHERS

-V/S-

M/O RAILWAYS

ITEM NO:4

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>No one is present on behalf of the applicant. Heard Mr. T. Rath, Ld. Counsel for the respondents. M.A. No.838 for joint petition is allowed under Rule 4(5) of the CAT (Procedure) Rules, 1987 allowing the applicants to pursue the O.A. jointly as the cause of action is same for all the applicants.</p>
	<p>Mr. Rath submitted that as per letter dated 10.01.2016 (Annexure-A/4) the authorities have stated that the applicants are eligible for certain benefits i.e., NGIS &amp; PF payment only but not pensionary benefits.</p>
	<p>We have perused the record and it is seen that vide letter dated 10.01.2016 (Annexure-A/4), it is stated by the Assistant Personnel Officer that the applicants are not eligible for any pensionary benefit except for NGIS &amp; PF payment. In view of this, the O.A. is disposed of at this admission stage with a direction to Respondent No.4/competent</p>

authority to consider the the case of the applicants and release the dues payable to them as per law, if the same has not been already paid. The letter dated 10.01.2016 (Annexure-A/4) be taken into account by the respondents while considering the case of the applicants. The decision taken in the matter be communicated to the applicants within two months from the date of receipt of a copy of this order.

It is made clear that we have not expressed any opinion on the merit of the case while passing this order. The O.A. is disposed of accordingly. No costs.

Copy of this order be given to the applicants as well as respondents by Registered/Speed Post by the Registry.

Free copy of this order be also given to Mr. T. Rath, Ld. Counsel for the Respondents who has agreed to inform the respondents suitably.

( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
kb	